

**Scheduled Castes in P. & T.**

3442. { Shri Sadhu Ram:  
Shri Daljit Singh:  
Sardar Iqbal Singh:

Will the Minister of Transport and Communications be pleased to state:

(a) how many Scheduled Caste and Scheduled Tribe candidates have been recruited during 1958-59 in the Punjab Circle category-wise;

(b) what was the number of vacancies to be filled,

(c) whether the vacancies were filled according to the reservation; and

(d) if not, what steps have been taken in the matter?

The Minister of Transport and Communications (Shri S. K. Patil): (a) to (d) The required information for the calendar year 1958 and for the period January-February, 1959 has been called for from the Postmaster-General, Punjab Circle, Ambala and will be laid on the Table of the Sabha as soon as it is received

**By-Products of Tomato**

3443. Shri Pangarkar: Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government are considering any scheme for the manufacture of by-products of tomato; and

(b) if so, when such a scheme is likely to be finalised?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) No, Sir.

(b) Does not arise.

**Termination of Services of Railway Employees by Governor-General/President**

3444. Shri Rajendra Singh: Will the Minister of Railways be pleased to state the number of cases of termination of service of Class III and IV staff under the orders of the Govern-

nor-General/President of India during the period from 1947 to 1958?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): Class III—109

Class IV—39

**Termination of Services of Railway Employees by General Managers**

3445. Shri Rajendra Singh: Will the Minister of Railways be pleased to state the number of cases of termination of service of Class III and IV staff by General Managers under their special powers during the period from 1947 to 1958?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): Information is being collected and will be laid on the Table of the Sabha.

**Reversions of Employees on N.E. Railway**

3446. Shri Rajendra Singh: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that there are a large number of cases on North Eastern Railway where persons have been reduced in rank without issuing any charge-sheets and giving chance of defence as required under Article 311(2) of the Constitution; and

(b) if so, the reasons therefor?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) No.

(b) Does not arise

**Delhi Transport Undertaking**

3447. Shri D. C. Sharma: Will the Minister of Transport and Communications be pleased to refer to the reply given to Unstarred Question No. 1151 on the 9th December, 1958 and state the progress made in the work of the six-man inquiry committee appointed to go into the revision of the minimum rates of wages of the employees of the Delhi Transport Undertaking?

The Minister of State in the Ministry of Transport and Communications